

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI

DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION

LOK SABHA

UNSTARRED QUESTION NO.1723

ANSWERED ON 01.08.2024

POLAVARAM PROJECT

1723. SHRI PUTTA MAHESH KUMAR SHRI G M HARISH BALAYOGI
SHRI KRISHNA PRASAD TENNETI

Will the Minister of **JAL SHAKTI** be pleased to state:

- (a) the details regarding the total number of beneficiaries that would receive water once the Polavaram project has been completed in a State-wise manner especially in Andhra Pradesh;
- (b) the details regarding the total quantity of water each district of Andhra Pradesh shall get once the Polavaram Project is completed;
- (c) whether the Government has carried out any audit of the works carried out by the Government in regards to the development of Polavaram Project and if so, the details thereof; and
- (d) whether the Government has set any proposed timeline for the completion of Polavaram Project and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) Polavaram irrigation project (PIP) on river Godavari in Andhra Pradesh, was declared as a National project by the Andhra Pradesh Re-organisation Act, 2014. As per Ministry of Finance approval of 2016, Government of India is to provide 100% of the remaining cost of the irrigation component only of the project for the period starting from 1.4.2014, to extent of the cost of the irrigation component on that date. However, Government of Andhra Pradesh is implementing the project on behalf of Government of India.

On completion of Polavaram irrigation project, the estimated number of beneficiaries in Andhra Pradesh that would receive water (for irrigation & domestic purpose) is given below.

Sl. No.	Particulars	Total Number of beneficiaries
(1)	Irrigation water through canals	
a.	Left Main Canal	3,71,680
b.	Right Main Canal	2,83,471
(2)	Domestic water	
a.	Anakapalli Municipality	86,519
b.	Greater Visakhapatnam Municipal corporation	16,97,947
c.	To 540 villages enroute of canals	28,50,000

The project, per se, would majorly benefit Andhra Pradesh, though water has also been allocated by the Godavari Water Dispute Tribunal (GWDT) to other States like Odisha and Chhattisgarh from the Polavaram irrigation project. In addition, Karnataka, Maharashtra, Andhra Pradesh & Telangana can utilize the water in Krishna basin in lieu of water transfer to Krishna through the project.

(b) On completion of Polavaram irrigation project, the district-wise total quantity of water contemplated to be available in Andhra Pradesh, is as below;

(Water quantity in Thousand Million Cubic Feet (TMC))

Sl. No.	Name of District	Total quantity of water (in TMC)
1	East Godavari	51.34
2	West Godavari	9.01
3	Eluru	21.77
4	Krishna	12.76
5	NTR	2.51
6	Dr. B R Ambedkar Konaseema	0.42
7	Kakinada	35.23
8	Anakapalli	34.07
9	Visakhapatnam	21.23
	Total	188.34

(c) The Comptroller & Auditor General of India (CAG) had reviewed the implementation of Polavaram Irrigation Project and included it in the Report no.2 of 2012 (covering the period from April 2006 to March 2010) & Report no. 4 of 2018 (covering the period from April 2012 to March 2017). Also, the CAG has undertaken the Performance Audit of Polavaram Irrigation Project covering the period from 2017-18 to 2022-23, and the report in this regard is awaited. Further, CAG is auditing the accounts of Polavaram Project Authority, including reimbursement releases made to Government of Andhra Pradesh (GoAP), on annual basis. This annual CAG audit has been carried up to the last financial year, i.e., 2022-23.

(d) As per the presently assessed timelines, phase-1 of the Polavaram irrigation project, i.e., water storage up to minimum draw down level of EL 41.15m, is scheduled to be completed by March, 2026.
